

(c) Yes, Sir. Programmes for creating Cultural and Heritage awareness amongst students of schools and colleges are conducted by the Archaeological Survey of India as part of its ongoing activities across the country. ASI is also an approved implementing agency under the recently launched Plan scheme relating to "Cultural Heritage Youth Leadership Programme."

(d) and (e) The information is being collected and will be laid on the Table of the House.

**Neglect of Delhi's Jantar Mantar for UNESCO's World Heritage Site**

968. SHRI A. ELAVARASAN: Will the Minister of CULTURE be pleased to state:

(a) whether Jantar Mantar, Delhi the 18th Century astronomical observatory, missed the chance to become the capital's fourth UNESCO World Heritage site after Qutub Minar, Red Fort and Humayun's Tomb as the honour went to Jaipur's Jantar Mantar;

(b) if so, the details thereof;

(c) whether frequent protests, rallies, agitations and meetings around the Jantar Mantar and the presence of several high-rise buildings which overshadow the observatory are the reasons for Jantar Mantar to miss the honour; and

(d) if so, the steps taken by Government to prohibit use of Jantar Mantar for protests and demonstrations and also prohibit high-rise buildings around the monument?

THE MINISTER OF CULTURE (KUMARI SELJA): (a) No Sir.

(b) Question does not arise.

(c) No Sir.

(d) Question does not arise.

**Implementation of Eighty-first Constitution (Amendment) Act**

969. SHRI AMBETH RAJAN: Will the Minister of CULTURE be pleased to state:

(a) whether provision inserted vide the 81st Amendment to the Constitution is being followed in the Ministry for all groups i.e. Group A to Group D;